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12.05-1/2 hrs.

Title: Introduction of the Transfer of Property (Amendment) Bill, 2002.

THE MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHY): Sir, I beg to move for leave to introduce a Bill further to amend the Transfer of Property Act, 1882.

MR. SPEAKER: The question is :

"That leave be granted to introduce a Bill further to amend the Transfer of Property Act, 1882."

The motion was adopted.

SHRI K. JANA KRISHNAMURTHY: I introduce the Bill.

- *Published in the Gazette of India Extraordinary Part-II, Section 2, dt.28.11.2002*
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